

to the Station staff. It will be possible only after two or three months more to know exactly what it will cost us on an annual basis.

Shri Joachim Alva: Is Government contemplating its own news scheme in view of the fact that the Government pays a very substantial sum to the PTI and the PTI is almost being paralysed now on account of the blundering of the management towards its honest and hard working employees?

Mr. Deputy-Speaker: A number of questions are strung up.

Dr. Keskar: I may inform the hon. Member that Government have no intention of having their own news service.

Shri Velayudhan: May I know whether the Press Information Bureau is now running a news service of its own in its regional headquarters?

Dr. Keskar: We have at certain places our own correspondents, though the number of such places are few, and they try to get local news of importance. Over and above this, there is no coordinated news service as such.

FIVE YEAR PLAN

*188. **Ch. Raghuraj Singh:** (a) Will the Minister of Information and Broadcasting be pleased to state whether Government have made any special arrangements to explain the significance and the progress of the Five Year Plan to people in rural areas?

(b) If so, what are those arrangements and how are they going to be effected?

(c) What is the budget for this kind of arrangement for the year 1953?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, a programme of integrated publicity has been drawn up to explain the significance and the progress of the Plan to people in all parts of the country.

(b) The programme provides for the utilization of the various media of publicity viz., films, press, publications, posters and folders and radio. It also provides for regional units and mobile vans in order to make the people of rural areas conversant with the significance of plan.

(c) The estimated expenditure for the year 1953-54 is at present under active consideration: it will be finalized very soon.

Prof. D. C. Sharma: May I know if any documentaries have been prepared to show the progress of work so far as these Community Projects and other things are concerned?

Dr. Keskar: There are three or four documentaries depicting the work and the idea behind the Community Projects, as well as, for example, the river valley projects. But that is not what probably the questioner has meant as an integrated publicity plan which has a larger conception than, for example, producing documentaries on specific items of the Five Year Plan.

Kumari Annie Mascarene: May I know, whether these programmes are being carried out in South India?

Dr. Keskar: I have not understood what programme is meant.

Kumari Annie Mascarene: These programmes give only theoretical benefit to the people of the South.

Dr. Keskar: I think the hon. Member has misunderstood my answer. Sir, as I said, this publicity of the Five Year Plan in an integrated way has not yet been launched. We have been doing it in a piece-meal way up till now and when it will be launched, naturally, it will be of an all-India coverage and the South will not be excluded.

Shri Heda: Apart from the documentaries, which are short, are Government contemplating to take any steps for the educational films in

which particular aspects of the Five Year Plan may be given publicity?

Dr. Keskar: Yes, Sir.

सेठ अचल सिंह : क्या माननीय मंत्री महोदय बतलाने की कृपा करेंगे कि उत्तर प्रदेश में कितने मोबाइल काम कर रहे हैं ?

डा० केलकर : शायद मेम्बर साहब मोबाइल वान्स का जिक्र कर रहे हैं। मैं उनको बताना चाहता हूँ कि मोबाइल वान्स के द्वारा जो फिन्स वर्ग रह दिखलाये जायेंगे वह उत्तर प्रदेश में भी दिखलाये जायेंगे।

PRICE OF COAL

*189. **Shri Heda:** Will the Minister of Production be pleased to state how the internal price of coal compares with the average cost of our exported coal?

The Minister of Production (Shri (K. C. Reddy): The basic price, internal and for export, is the same and special commercial charges levied by the Government on export at one time have been abolished. The difference between internal price and the price for export of coal loaded on ships is accounted for by charges like shipping charges, river dues, grading fees, Calcutta Port Commissioner's charges, etc. incurred on export of coal. At Calcutta, these amount approximately to Rs. 4/12/- per ton.

Shri Heda: I want to know it clearly, whether because of the export of coal we do not suffer any loss or lose profit when we compare our sale in the internal market.

Shri K. C. Reddy: We do not suffer any loss by export.

INCREASE IN COAL CESS

*190. **Shri Nageshwar Prasad Sinha:** (a) Will the Minister of Production be pleased to state whether the colliery owners of Bihar have submitted a representation to Government drawing their attention to the recent increase in coal cess per ton?

(b) If so, what action has been taken on it?

(c) Is the increase calculated to affect production of coal?

The Minister of Production (Shri K. C. Reddy): (a) Yes.

(b) The Government of India have been in communication with the Bihar Government on the subject. The Bihar Government have agreed to stay collection of cess in accordance with the enhanced rates ordered by them. They have also made certain revised proposals which are now under the consideration of the Government of India.

(c) It is presumed that what the hon. Member wants to know is whether the increase will affect the production of coal adversely. It is not possible to give any definite answer to this now as the actual increase in the rate of cess is still to be finalised.

Dr. M. M. Das: May I know, whether the State Governments in the States in which these collieries are located are entitled to determine the rate of cess?

Shri K. C. Reddy: Yes; they are entitled to determine the local cess that has to be levied on coal produced in their States.

Shri P. C. Bose: Are the Government aware that the District Boards of Manbhum and Hazaribagh are starving for want of money on account of the stay order on the collection of this cess?

Shri K. C. Reddy: The Bihar Government have stayed the collection at the proposed increased rate till they consider the counter-proposals made by the Government of India